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Fax: Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Disengagement of Shri Showkat Hussain Naqashbandi, Additional Advocate General, Srinagar.

GOVERNMENT ORDER NO: 2716 -JK(LD) OF 2020
D A T E : 27 - 10 - 2020

Sanction is hereby accorded to the termination of engagement of Mr. Showkat Hussain Naqashbandi, Additional Advocate General Srinagar, appointed in terms of Government Order NO: 788 -LD (A) of 2019 dated 01.02.2019, with immediate effect.

Consequent upon above, the departments allocated to him shall be redistributed by the Learned Advocate General till further orders.

By order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: LD(A)2020/106

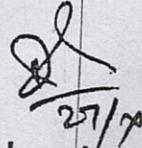
Dated: 27 -10-2020

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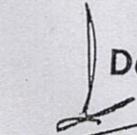
1. Learned Advocate General, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner/Secretary Industries and Commerce Department.
5. Registrar General, J&K High Court, Srinagar.
6. Deputy Commissioner, Pulwama.
7. Additional Secretary, Hon'ble Lieutenant Governors Secretariat.



8. Director, Archeology, Archives and Museums, J&K, Srinagar.
9. Shri Showkat Hussain Naqashbandi, Advocate.
10. Government Order File.
11. Concerned File.



(Khursheed/Ahmad Bhat)
Deputy Legal Remembrancer


27.10.2020